

2025
HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 8077–R(R&M)

Dated, 5th day of December, 2025

In furtherance of the notices dated 04.11.2025 and 20.11.2025 of the Appellate Side with regard to promotional examination for the post of **Deputy Registrar (Medical Protocol)** on the *General Branch, Appellate Side Establishment* and in view of the Written Test (Phase-I) held on 25.11.2025 in the process of said examination to fill up **01** (one) vacancy in terms of the resolution of the *Hon'ble Recruitment & Promotion (High Court) Committee*, the following result of written test (Phase-I) of the candidates belongs to the cadre/post of Assistant Registrar, who appeared in the said written test, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Gautam Pal <i>Assistant Registrar-XVI</i>	21	Q
2.	Sri Krishnendu Bhattacharjee <i>Assistant Registrar (Vigilance)</i>	18	Q
3.	Sri Arun Kumar Sarkar <i>Assistant Registrar (Mandamus-II)</i>	20	Q
4.	Sri Arindom Roy <i>Assistant Registrar (Protocol)</i>	22.5	Q
5.	Sri Surajit Sen <i>Assistant Registrar (Protocol)</i>	24.5	Q

N.B.: 1. 'Q' denotes qualified for viva-voce.

2. Candidates qualified in the written test (Phase-I) shall be informed about the date of Viva-voce /interview (Phase-II) in due course.

The 5th December, 2025

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta